

Warning Devices

7524. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to refer to the reply given on 3 December, 1987 to Starred Question No. 403 regarding new level crossing device and state:

(a) whether the trial of an indigenously developed solar powered train actuated warning device to give audio visual warning to road users before negotiating level crossing has been completed in the case of the Northern Railway;

(b) if so, the results thereof; and

(c) whether it has been decided to introduce the system as a permanent measure for the level crossings in Northern Railway and the programme for introduction of this system?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) and (b). The trials are not complete since the reliability of the equipment is still poor and there are many failures requiring modification in design of the equipment. Extended trials are to be carried out after necessary design modifications are carried out by the manufacturer.

(c) Permanent introduction of the system can be considered only after it is established that the design deficiencies have been overcome.

Utilisation of Krishna Water by States

7525. SHRI G.S. BASAVARAJU: Will the Minister of WATER RESOURCES be pleased to refer to the reply given on 18 November, 1988 to unstarred Question No. 1322 regarding Allocation of water to States under Bachawat Award and State:

(a) whether Government of Andhra Pradesh has sent any representation to Union Government concerning Governments of Karnataka and Maharashtra in regard to over utilisation of Krishna water allotted by the Bachawat Tribunal;

(b) if so, the quantum of water allocated to them under the Bachawat Award and the total quantity of Krishna water utilised by the states of Karnataka and Maharashtra at present; and

(c) whether Union Government are considering to appoint an independent central authority to look after the distribution of water among these States as per the Award?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and (b). Under the Krishna Water Disputes Tribunal's Award the allocated share of Maharashtra and Karnataka are 560 TMC and 700 TMC respectively. Against these, committed utilisations are about 519 TMC and 594 TMC.

(c) Views of the basin States in the matter are proposed to be ascertained.

Opening of Bank Branches in Uttar Pradesh

7526. SHRI RAJ KARAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) the branches of the nationalised banks and the State Bank of India and its Associate Banks in Pauri, Chamoli, Tehri, Nainital and Almora districts of Uttar Pradesh, district-wise and bank-wise;

(c) the annual turn-over from transactions of these banks in these districts during the last three years, district-wise and year-wise;

(c) the new bank branches proposed to be opened in Pauri and Chamoli districts during 1989; and

(d) the steps being taken to ensure fair and uniform banking network in this region?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) The bank wise information indicating number of their

branches functioning in Districts Almora, Chamoli, Nainital, Pauri Garhwal and Tehri Garhwal of Uttar Pradesh are indicated in the Statement below.

(b) Data reporting system of Reserve Bank of India (RBI) does not generate information in the manner asked for. However, the total deposits and advances of all scheduled commercial banks in the said districts during the year 1985, 1986 and 1987 were as follows:—

(Rs. in cores)

Name of Districts	1985		1986		1987	
	Deposits	Advances	Deposits	Advances	Deposits	Advances
Chamoli	15.18	3.24	17.74	3.28	24.89	4.03
Tehri Garhwal	23.27	7.73	33.10	8.16	46.35	9.66
Pauri Garhwal	47.47	10.36	62.58	11.59	78.45	13.91
Nainital	165.66	92.65	201.02	111.04	242.45	118.37
Almora	46.38	10.94	57.99	13.35	72.49	16.50

(c) and (d). The aim of current Branch Licensing Policy for 1985-90 is to achieve a coverage of 17,000 population per bank office in the rural and semi-urban areas of each development block and to make available at least one bank office within a distance of 10 Kms. from every village. In the hilly and tribal areas which are sparsely populated, the population coverage norm is

relaxed from 17,000 to 12,000/ 10,000. Under the current Branch Licensing Policy and for implementation of Service Area Approach to rural lending RBI has allotted to Public Sector banks and Regional Rural Banks 16 rural and semi-urban centres in District Chamoli and 38 rural and semi-urban centres in District Pauri Garhwal.

STATEMENT

Sl. No.	Name of District	Name of Bank	No. of Branches
1	2	3	4
1.	Almora	State Bank of India	29
		Bank of India	1

1	2	3	4
		Canara Bank	8
		Central Bank of India	2
		Punjab National Bank	2
		UCO Bank	5
		Oriental Bank of Commerce	2
		New Bank of India	1
2.	<i>Chamoli</i>	<i>State Bank of India</i>	25
		Punjab National Bank	1
		Punjab & Sind Bank	1
3.	<i>Nainital</i>	<i>State Bank of India</i>	32
		<i>Allahabad Bank</i>	5
		<i>Bank of Baroda</i>	26
		<i>Central Bank of India</i>	6
		<i>Punjab National Bank</i>	14
		<i>Union Bank of India</i>	2
		<i>UCO Bank</i>	5
		<i>Punjab & Sind Bank</i>	3
3.	<i>Puri Garhwal</i>	<i>State Bank of India</i>	37
		<i>Bank of India</i>	1
		<i>Canara Bank</i>	7
		<i>Central Bank of India</i>	1
		<i>Punjab National Bank</i>	8
		<i>Punjab & Sind Bank</i>	1

1	2	3	4
		New Bank of India	1
4.	Tehri Garhwal	State Bank of India	26
		Canara Bank	2
		Punjab National Bank	5
		Union Bank of India	8

Trade with Thailand

7527. SHRI H.A. DORA: Will the Minister of COMMERCE be pleased to state:

(a) whether trade between India and Thailand increased four-fold over the past three years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). As per the DGCI & S figures India's exports to Thailand imports from Thailand and total trade between the two countries in the last three years has been as follows:

(in Rs. crores)

Year	Exports to Thailand	Imports from Thailand	Total Trade
1986-87	65.42	63.72	129.14
1987-88	81.61	63.89	145.50
1988-89* (Apr-Dec)	122.17	199.88	322.05

* Provisional

Trade with Pakistan

7528. SHRI H.A. DORA: Will the Minister of COMMERCE be pleased to state:

(a) whether exports from India to Pakistan had doubled during the last three months compared to the corresponding period last year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). The country-wise export statistics for the period January-March, 1989 have not yet been compiled. It is, therefore, not possible to compare the exports during this period with the corresponding period of last year. Indian exports to Pakistan between April-December, 1988 were however, Rs. 26.13 cr. as compared to Rs. 20.12 cr. for the period April, 1987 to